

F.No. 01(03)/Roster/CESTAT/2021
Customs, Excise and Service Tax Appellate Tribunal
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 22.03.2021

ORDER NO. 35 of 2021

Hon'ble President is pleased to order the sitting commencing from **05.04.2021** to **04.06.2021** for **CESTAT, New Delhi** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
From 05.04.2021 to 16.04.2021	Hon'ble Mr. Justice Dilip Gupta, President and Sh. Raju, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 19.04.2021 to 04.06.2021	Hon'ble Mr. Justice Dilip Gupta, President, and Sh. P. V. Subba Rao, Hon'ble Member (Technical)	Customs, Excise and Service Tax Division Bench matters.
From 05.04.2021 to 04.06.2021	Mr. Anil Choudhary, Hon'ble Member (Judicial)	Single Member matters
From 05.04.2021 to 04.06.2021	Ms. Rachna Gupta, Hon'ble Member (Judicial)	Single Member matters

Note :

1. If Hon'ble President is on leave/tour on any day, Sh. Anil Choudhary, Member (Judicial) will sit in the DB.
2. If a Member in the SM Bench is on tour/leave, the other SM Bench will hear all the matters.
3. On every Friday afternoon, special bench sitting will be notified, if any.
4. In the event of no sitting of a Bench, the adjourned dates of listed matters will be available on the website www.cesatnew.gov.in in the link "Daily orders."

By Order



(Bineesh Kumar K. S.)
Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members/P.A. to Registrar/Deputy Registrar/Bar Association/O/o Chief Commissioner (AR)/ Notice Board/Website/Guard File/Office Copy.



Deputy Registrar